Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 240 of 2014

Dated: 8th April, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M/s Dwarikesh Sugar Industries Ltd. ...Appellant(s)
Versus
U.P. Power Corporation Ltd. & Ors ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Gargi Srivastava for R-1 to R-4

Mr. C.K. Rai
Mr. Ravin Dubey for R-5

ORDER

List the matter for hearing on ***20.05.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vg